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**Central Administrative Tribunal, Principal Bench**

**Original Application No. 1472 of 2002**

New Delhi, this the 29th day of November, 2002

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman**

**Hon'ble Mr. V.K. Majotra, Member (A)**

1. Amit Kumar Roll No. 275390  
S/o late Shri Ranbir Singh  
R/o H.No.107, Police Colony Hauz Khas  
New Delhi
2. Vikas Rana Roll No. 275392  
S/o Shri Shiv Kumar Rana  
R/o 109, Police Colony Hauz Khas  
New Delhi

....Applicants

(By Advocate: Shri Sachin Chauhan)

**Versus**

1. Union of India through  
its Secretary  
Ministry of Home Affairs,  
North Block, New Delhi
2. Dy. Commissioner of Police,  
2nd Bn., D.A.P., Kingsway Camp  
New Police Lines,  
Delhi

....Respondents

(By Advocate: Shri George Paracken)

**ORDER (ORAL)**

**By Justice V.S. Aggarwal, Chairman**

Learned counsel for the applicants states that in view of paragraph 4.5 of the counter, he does not press the present application. Accordingly the same is dismissed as withdrawn.

*V.K. Majotra*

( V.K. Majotra )  
Member (A)

*V.S. Aggarwal*

( V.S. Aggarwal )  
Chairman

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